

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency also, with immediate effect :-

S.No	Name of Officials (Sh./ Ms.)	From	To
1	Dinesh Kumar EC :- 65979214	PA in the Court of Sh. Arun Goel, Ld. POLC	PA in the Court of Sh. Mohinder Virat, Ld. POIT
2	Santosh Kumar Chandola EC- 81897782	PA in the Court of Sh. Mohinder Virat, Ld. POIT	PA in the Court of Sh. Arun Goel, Ld. POLC

**Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.**

*Chandna*

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

7293-7304/D

No.: \_\_\_\_\_/E.7/P&T/Admn/RADC/2024

Dated, Delhi the 24/07/24.

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I Central District, THC, Delhi.
4. The concerned Officers/officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -I Personal File/ACR, THC, Delhi.
- ✓ 8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

*Chandna*

Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

